

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

37. C.P.(IB)-1016(MB)/2022

CORAM: SHRI H. V. SUBBA RAO, HON'BLE MEMBER (J)  
SHRI. PRABHAT KUMAR, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **09.03.2023**

NAME OF THE PARTIES: State Bank of India

V/s.

Uttamben Vijayraj Mehta

SECTION 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Due to paucity of time, the matter could not be heard. List this matter on  
**01.05.2023.**

Sd/-  
PRABHAT KUMAR  
Member (Technical)  
--Rajeev--

Sd/-  
H. V. SUBBA RAO  
Member (Judicial)